

- (iii) Providing electricity connection to BPL families free of cost.

In the implementation framework of RGGVY, there is already involvement of concerned State Government, Central Government, State Power Utility, Rural Electrification Corporation (REC) Ltd. and CPSUs viz. Powergrid Corporation of India Ltd.(PGCIL), National Hydro-electric Power Corporation(NHPC), Damodar Valley Corporation (DVC) and National Thermal Power Corporation (NTPC) as per the requirement and willingness of the State Government in accordance to the amended Section 6 of the Electricity Act, 2003. Quadripartite/ Tripartite agreements amongst REC, State Government / State Power Utility and CPSUs have been signed in this regard to delineate the responsibilities of each stake-holder for implementing the scheme. As such redesigning RGGVY is not contemplated.

(c) and (d) Under RGGVY, 90% capital subsidy for overall cost of the projects is provided by the Central Government and the balance 10% is provided by REC as interest bearing loans to the State Government.

Rural electrification

847. SHRI M.V. MYSURA REDDY: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that 84 per cent villages in the country are electrified as on March 31, 2010;

(b) whether it is also a fact that seven States, including Andhra Pradesh, have achieved 100 per cent village electrification; and

(c) what efforts the Ministry is making to achieve 100 per cent rural electrification in the country and the special efforts being made in some of the States which have not achieved even 50 per cent of rural electrification?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) As per census 2001, out of 5,93,732 inhabited villages, 4,74,162 villages were electrified. Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY), a scheme for rural electricity infrastructure and household electrification was launched in April, 2005. Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), against the sanctioned coverage of 1.18 lakh un/de-electrified villages and release of electricity connections to 2.46 crore BPL rural households, the electrification works in 78256

un/de-electrified villages have been completed and 101 lakh BPL connections have been released in the country as on 31.03.2010. Hence the villages electrified as on 31.03.2010 is 93.04%.

(b) Yes, Sir. 7 States, Viz. Andhra Pradesh, Delhi, Goa, Haryana, Kerala, Punjab and Tamil Nadu have achieved 100% village electrification.

(c) Rajiv Gandhi Grameen Vidyutikaran Yojana(RGGVY) was launched on 4th April, 2005 for providing access to electricity to all households in the country in five years. Government of India has approved the continuation of the scheme in XI Plan for attaining the goal of providing access to electricity to all households in the country with a capital subsidy of Rs. 28000 crores. The following States had less than 50% electrification at the time of launch of RGGVY:-

(i) Bihar

(ii) Jharkhand

These States have been declared as focus States and the projects have been sanctioned to cover the electrification of 42948 villages and give connection to 44.54 lakh BPL household in these States. The works are under implementation in these States. The steps taken by the Government to speed up the electrification of villages in the country are given below:

- Adoption of 3 tier quality monitoring mechanism.
- Web-based monitoring.
- Introduction of Milestone based monitoring system.
- Constitution of State Level Coordination Committees headed by Chief Secretary to resolve State level and inter-departmental issues.
- Activation of district level Committees for review of rural electrification.
- Regular review meeting by Ministry of Power and Rural Electrification Corporation at Delhi and in other States.

Power generation

848. DR. GYAN PRAKASH PILANIA: Will the Minister of POWER be pleased to state:

(a) the proportion of thermal/atomic/solar/hydro power in total power generation of the country;